

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

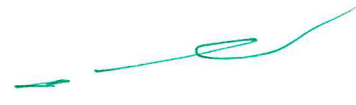
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 93/11	TP 222/17	For hearing	391 / 394	MM Metal Matriex Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
17	Harasahalli Law partner 9945264156	Petitioners	<u>Vavun</u>

Counsel for petitioner is present. He has filed memo for withdrawal. Memo is recorded. In this case, IRP has not been appointed. Since, the petitioner is withdrawing the petition, the petition can be dismissed as withdrawn.

In the result, the petition is dismissed as withdrawn vide separate orders.

  
MEMBER (T)

  
MEMBER (J)